

ITEM NO.68

REGISTRAR COURT. 2

REVISED
SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1529/2018

PAWAN KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 10211/2017 (II)

Date : 27-08-2018 These petitions were called on for hearing today.

For Petitioner(s)

Dr. Surender Singh Hooda, AOR

For Respondent(s)

Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for petitioners has filed spare copy in respect of common respondent No.2 but not filed fresh particulars. On request of Ld. Counsel Registry is directed to issue notice on the same given address.

List again on 12.10.2018.

MANOJ JAIN
Registrar

MG